National Company Law Tribunal Allahabad Bench

CPNO. 64/MD/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 13.10.2017**

NAME OF THE COMPANY: Rakesh Markajan V/S B. D. Markajan & Sons Section of the companies act: 397/398 of the companies Act of 1956

Designation

Representation

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CP No.64/ND/2013

Advocate, Shri S.B. Sudhi for the Respondent in CP No.88/ND/2013 and petitioner in C.P. No.64/ND/2013. However, the respondent /petitioner counsel Saurabh Srivastava in above stated petitioner is not available today. The Advocate Shri Sudhi tenders written submission in the court, which is received. He seeks a further liberty to file additional/ Supplementary written submission. He is permitted to do so for filing the same within a week by serving an advance copy thereof to the opposite counsel. The order in this respect (in CA No.13A/2017 filed under Rule 11 of NCLT) is already reserved. The case is fixed for further hearing on the application for the replacing the C.A.

The matter be listed on 10th November, 2017.

Dated:13.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: P.K. Jyoti